

पर से रोक चतुर्थ पंचवर्षीय योजना में निर्धारित विभिन्न प्रकार की मोटर गाड़ियों के उत्पादन लक्ष्य तथा उस उत्पादन को बनाये रखने के लिये सहायक पुर्जों की आवश्यकता को ध्यान में रखने हुए उठाई गई है। यह लक्ष्य इस प्रकार है, व्यावसायिक गाड़ियाँ 85,000 नग प्रतिवर्ष, कारें, 85,000 प्रतिवर्ष, जीपें 15,000 प्रतिवर्ष, स्कूटर, मोटर, साइकिल, तीन पहियों की गाड़ियों तथा मोटरें 2,10,000 प्रतिवर्ष। चतुर्थ पंचवर्षीय योजना अग्रिम में ट्रैक्टरों, शक्ति चालित हल्लों, डीजल इंजनों इत्यादि के उत्पादन में प्रत्याशित वृद्धि को बनाये रखने के लिये भी सहायक पुर्जों की प्रचुर मात्रा में आवश्यकता होगी अतः सहायक पुर्जों की क्षमता के भावी प्रायोजना में इन सभी बातों को ध्यान में रखना होगा।

Barrel Fabrication Industry

1276. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 312 on the 18th November, 1969 regarding the Barrel Fabrication Industry and state :

(a) whether Government have since ascertained the position as regards parts (b) and (c) of the above question;

(b) if so, the details thereof ; and

(c) the reasons for not taking up the issue with the Maharashtra Government and the West Bengal Government and impressing on them to allow idle capacity to be shifted to other States where drums are badly required so that valuable foreign exchange is saved in the import of machines?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) and (a) : (b) . It has been ascertained from the Government of Tamil Nadu that no transfer of machines has been effected by M/s Hind Galvanising and Engineering Co. (P) Ltd. for setting up a barrel plant at Madras as a small scale unit,

(c) Circumstances have not arisen for any such consultation with the State Governments concerned.

Measures for the Uplift of Scheduled Castes/Scheduled Tribes

1277. SHRI S. M. BANERJEE : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether more welfare measures are being introduced for the upliftment of the Scheduled Castes and Scheduled Tribes in the country; and

(b) if so, the details thereof and the extent to which these measures will be implemented during the Fourth Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA):

(a) Yes, Sir.

(b) Outlays of Rs. 66 crores under the Centrally Sponsored programme and Rs. 74 crores in the Centrally Aided programmes have been provided in the Fourth Plan for the welfare of Scheduled Castes and Scheduled Tribes as compared to the expenditure of Rs. 37 crores and Rs. 62 crores incurred during the Third Plan in the two Sectors respectively. The measures specially undertaken for the welfare of the Scheduled Castes and Scheduled Tribes in the Backward Classes Sector are grouped under the categories of 'education', 'economic uplift, and 'health, housing and other schemes.' Grant of post-matric scholarships to Scheduled Caste and Scheduled Tribes students at the post-matric stage, development of tribal areas through Tribal Development Blocks programme, co-operative programmes for the Scheduled Tribes, setting up of pre-examination Training Centres, Coaching-cum-guidance Centres and the improvement in the living and working conditions of sweepers and scavengers have been recognised as priority programmes and are being continued during the Fourth Plan in the Central Sector. The following additional welfare measures are